## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:2680 ANSWERED ON:29.03.2012 DRUGS UNDER NLEM Ananth Kumar Shri

## Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the turn over of the drugs conning under the National List of Essential Medicines (NLEM) and the National Pharmaceutical Pricing Authority (NPPA) respectively;
- (b) whether the Ministry of Health and Family Welfare has recommended that more drugs be brought under the purview of National Pharmaceutical Pricing Authority;
- (c) if so, the details thereof and the response of the Government thereto;
- (d) whether the Government plans to bring all the drugs in the NLEM under the purview of the National Pharmaceutical Pricing Authority; and
- (e) if so, the details thereof?

## **Answer**

MINISTER OF STATEFINDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a); The turnover of drugs as under National List of Essential Medicines (NLEM)-20il is over Rs. 10,1591 crores based on the prices to retailer. National Pharmaceutical Pricing Authority (NPPA) is an attached office under Department of Pharmaceuticals. It fixes/revises price of 74 drugs appearing in Schedule-I of DPCO, 1995 and their resultant formulations. The prices of non-scheduled drug are monitored by them.
- (b) & (c): The Ministry of Health & Family Welfare is of the view that all the medicines included in the NLEM, 2011 should be brought within the ambit of price control under the DPCO.
- (d) & (e): Department of Pharmaceuticals had prepared a draft National Pharmaceutical Pricing Policy, 2011 (NPPP-2011) based on the criteria of essentiality and requirements as stipulated by the Ministry of Health & Family Welfare through National List of Essential Medicines 2011. The draft National Pharmaceutical Pricing Policy, 2011 (NPPP-2011) was circulated among the concerned Ministries/Stakeholders. The draft Policy was also available for comments of any other interested person on the Department's website www.pharmaceuticals.gov.in till 30.11.2011. The views/inputs received on the draft NPPP-2011 are being examined.